

primary and secondary schools, specially in Union Territories have applied for the posts of peons on economic grounds;

(b) if so, the number of such cases; and

(c) the efforts Government are making or propose to make so that this situation may end?

**The Minister of Information and Broadcasting (Dr. Keskar):** (a) and (b). No such cases have come to the notice of Government so far as the Union Territories are concerned as the lowest scales of pay of teachers in these Territories are higher than the scales of peons.

A few cases pertaining to primary teachers have, however, been reported from certain States.

(c) Efforts are being made to improve the total remuneration in the shape of pay and dearness allowance, payable to teachers in the States concerned.

### समाज कल्याण केन्द्र

६६७. श्री लक्षवक्त राय : क्या शिक्षा मन्त्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि आगामी वर्ष से समाज कल्याण केन्द्रों के कल्याण कार्यक्रम के वर्तमान स्वरूप में कुछ विशेष परिवर्तन किया जा रहा है ;

(ख) यदि हां, तो वह क्या होगा ;

(ग) क्या विभिन्न राज्यों के समाज कल्याण मन्त्रणा बोर्डों से इस बारे में परामर्श किया गया है; और

(घ) यदि हां, तो उनकी क्या राय है ?

**सूचना और प्रसारण मंत्री (डा० केसकर):**

(क) जी हां, सांभुदायिक विकास खण्डों के बाहर प्रायोजनाओं के मूल स्वरूप में ।

(ख) इन प्रायोजना केन्द्रों के कार्य-कलाप जो अब तक प्रायोजना कार्यान्वयन समितियों द्वारा राज्य समाज कल्याण सलाहकारी बोर्डों के पथ प्रदर्शन में किये जाते थे, अगले वित्त वर्ष से स्वयंसेवी संगठनों द्वारा केन्द्रीय समाज कल्याण बोर्ड के सहायक-अनुदान कार्यक्रम की मद से उपयुक्त अनुदान लेकर किये जायेंगे ।

(ग) जी हां ।

(घ) प्रस्तावित परिवर्तनों को वे सामान्यतः अपनाने के लिये सहमत हो गये हैं ।

### Report on Working of Central Excise Department

**998. Shri Ram Krishan Gupta:** Will the Minister of Finance be pleased to state:

(a) whether the seven-member Committee constituted to carry out a comprehensive examination of the working of the Central Excise Department and to make recommendation for its re-organisation, has submitted any report so far; and

(b) if so, the details thereof?

**The Minister of Finance (Shri Morarji Desai):** No, Sir. The Committee was constituted on 2nd November, 1960.

(b) Does not arise.

### Arrears of Pay

**999. Shri S. M. Banerjee:** Will the Minister of Defence be pleased to state:

(a) whether arrears arising out of the new pay scales as recommended by the Pay Commission have been paid to the industrial and non-industrial employees in the Ordnance Factories;

(b) if so, whether all categories of employees have been benefited;